

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 37 of 2021

IN THE MATTER OF:

IDBI Bank Ltd.

...Appellant.

Versus

**Sudip Bhattacharya
Liquidator of Tag Offshore Ltd.**

...Respondent.

Present:

**For Appellant: Mr. Ankur Kumar, Shubhangda Singh and
Bindu Bhatia, Advocates.**

**For Respondent: Mr. Amir Arsiwala, Arpan Behl,
Mr. Dhruvad Vaghani, Caveators.**

**ORDER
(Virtual Mode)**

17.03.2021 It is stated that the arguing counsel for Appellant is not available.

List the Appeal 'For Admission (After Notice)' Hearing **on 01st April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**